

Declaration of Assets and Liabilities

Year 2024-25

I, **ANANT KUMAR**, Son of **LATE RAM BRIKSH MAHTO**, aged **53** years, belonging to **Bihar Legislative Assembly, Patna** Service and presently working as **Under Secretary, Bihar Legislative Assembly Secretariat, Patna, Bihar** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:-

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) SHOBHA KUMARI	Dependant-1 Name BHAVYA KUMARI	Dependant-2 Name ANKITA KUMARI	Dependant-3 Name SIDHANT SHIVAM
(i)	Cash	25,340.00	48,252.00	8,000.00	28,315.00	80,204.00
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C Rs.-2454.93	SBI SAVING A/C Rs.-2,71,914.00	INDIAN BANK A/C Rs.-60,232.00	INDIAN BANK A/C Rs.-66,285.00	SBI SAVING A/C Rs.-12,010.00
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No.- 514845516 Annual Premium- 4889/-	LIC Policy No.- 514845786 Annual Premium- 2493/-	LIC Policy No.- 513198921 Annual Premium- 6447/-	LIC Policy No.- 513198955 Annual Premium- 6133/-	LIC Policy No.- 518619483 Quarterly Premium-2430/-
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 5g No.-BRO1EE/6046	Hero Honda Motorcycle No.- BRO1AQ/6620 Bajaj Pulsar 125 Motorcycle No.- BR01HC/4602	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-80gm. Silver-80gm.	Gold-300gm. Silver-500gm.	Gold-70gm. Silver-200gm.	Gold-75gm. Silver-220gm.	Gold-50gm. Silver-150gm.
(vii)	Other assets, such as values of claims / interests	Home App. 65,000.00	Home App. 2,00,000.00	NIL		NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Parmanandpur, Sonepur Khata no.- 302, 1200 Sq.ft	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral Property	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

A. Kumar

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on 09.02.2025
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2023-24 PAN No.-AXCPK6083E	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1129

Gender :-

☒ M (M/F)

Date of Birth :-

0 2 0 1 1 9 7 2 (DD/MM/YY)

Class/Group :-

☒ A (A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariat Administrative Service

(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date:- 13.02.2025

Signature.....

Anant Kumar

Name of Employee: **Anant Kumar**

Designation: **Under Secretary,**

Department: **Bihar Legislative Assembly, Patna.**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.